

paying capacity of the people, it may be worthwhile in the country's interest to examine whether the categories of officials who have to exercise considerable discretion in matters relating to taxation, issue of valuable permits and licences, or otherwise deal with matters which require high degree of integrity, should not be given special attention regarding status and emoluments. Thus appraisers and examiners in the Customs. Inspectors in the Excise and the Income Tax Department, supervisory personnel in the Central Public Works Department, Railways and Postal Departments and analogous categories should be made to feel that the improvement of their condition is a matter of special concern to the Government".

It will be seen that these observations apply not only to Appraisers and Examiners in the Customs Departments but also to officers in some important Department also.

(c) The question of improving the status, rank and pay of Appraisers and Examiners cannot be decided in isolation as it will have repercussions in analogous cadres in other Departments of the Government. However, a scheme of re-organisation of the Appraising Department is already under the consideration of the Government.

Customs Appraisers Service

1809. Shri E. Shastri: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in the prospectus issued for I.A.S. and Allied Services Examination by the Union Public Service Commission, it has been regularly stated for the last several years against Customs Appraisers Service Class-II that the scales of pay and grades are liable to revision;

(b) whether it is also a fact that in the recruitment of Expert Appraisers through the Union Public Service Commission the hope of revision of pay scales is being held out for the

last several years by the senior officials of his Ministry sitting in the Selection Board of the Union Public Service Commission; and

(c) if so, the progress so far made and when the revision of the scales of pay will be finalised?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) No, Sir.

(c) The question of revising the pay scale of Appraisers cannot be decided in isolation as it will have repercussions in analogous cadres in other departments of the Government. However, a scheme of re-organisation of the Appraising Department is already under the consideration of the Government.

समाज कल्याण योजनाएँ

1810. श्री क० नि० मधुकर: क्या समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि चीनी तथा पाकिस्तानी आक्रमणों के बाद समाज कल्याण कार्यों पर केन्द्रीय व्यय में कटौती की गई है;

(ख) यदि हाँ, तो अब भी वही स्थिति है: धीर

(ग) यदि नहीं, तो सरकार का विचार समाज कल्याण सम्बन्धी किन योजनाओं को, विशेषतः ग्राम स्तर पर, क्रियान्वित करने का है?

समाज कल्याण विभाग में राज्य-मंत्री (श्रीमती फूलरेणु गुह): (क) इन आक्रमणों के बाद समाज-कल्याण कार्यक्रमों में कुछ कटौतियाँ की गई थीं।

(ख) सीमित साधनों को दृष्टि में रखते हुए नये बड़े कार्यक्रमों, जिनमें अधिक राशियाँ लगनी थीं, की व्यवस्था नहीं की गई।

(ग) सरकार का विचार है कि सिव्यों धीरे-धीरे के कल्याण तथा विकलांगों की शिक्षा, प्रशिक्षण धीरे-धीरे पुनर्वास के विशेष कार्यक्रमों की व्यवस्था की जाए। देहादी क्षेत्र

की महिलाओं और बालकों के लिये परिवार और बाल-कल्याण की एक परियोजना भी सरकार की दृष्टि में है।

बिहार के बाँधों में बिजली लगाना

1811. श्री क० मि० मनुकर : क्या सिन्धुई और बिजुत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि दामोदर घाटी तथा बरौनी से दी जाने वाली बिजली बिहार के समस्त ग्रामीण क्षेत्रों में बिजली की व्यवस्था करने के लिये पर्याप्त नहीं है; और

(ख) यदि हाँ, तो बिहार के ग्रामीण क्षेत्रों में बिजली लगाने का काम शीघ्र पूरा करने के लिये सरकार का विचार क्या कार्यवाही करने का है ?

सिन्धुई और बिजुत मन्त्री (श्री कु० ल० राव) : (क) और (ख). बिहार राज्य बिजली बोर्ड ने यह सूचित किया है कि धन की कमी के कारण उनके लिए यह सम्भव नहीं हो सका है कि वे सभी ग्राम सम्बन्धी भागों को विद्येवकर पर्यो को अजित करने के लिए, पूरा कर सकें। उत्तरी बिहार में बिजली की कुछ कमी है किन्तु जब बरौनी विस्तार परियोजना (2 × 50 मैगावाट) अगले वर्ष अपनी परियण और वितरण की साधनों के साथ पूरी हो जायेगी, तब बिजली की सन्धुई स्थिति सुधर जायेगी।

Banks

1812. श्री S. C. Jha: Will the Minister of Finance be pleased to state:

(a) how many banks, with paid-up capitals of each of them, are in the country;

(b) how many out of these are the subsidiaries of the American and British Banks; and

(c) the percentage of the sum total of the bank capital in India which is indigenous and what percentage is foreign, specially American?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-564/67].

(b) There is only one subsidiary of a foreign bank viz. the Allahabad Bank, which is a subsidiary of the Chartered Bank, a British bank. There is no subsidiary of any American bank. However, out of 15 foreign banks in India, three are American and six British.

(c) Information regarding individual shareholdings by foreigners is not readily available. In respect of Allahabad Bank, the holding of the Chartered Bank as on 15-7-66 amounted to Rs. 82.32 lakhs which is 1.8 per cent of the total paid-up capital of all the banks incorporated in India. Of the total bank capital (including deposits of foreign banks with the Reserve Bank) amounting to Rs. 52.02 crores, 87.5 per cent is held by Indian commercial banks and 12.5 per cent by foreign banks (including 2 per cent held by American banks).

बड़ी नदी घाटी बरियोजना को अपने विद्येवक में लेना

1814. श्री रामचन्द्र वीरप्पा : क्या सिन्धुई और बिजुत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार चौबी पंचवर्षीय योजना की कुछ बड़ी नदी घाटी परियोजनाओं की क्रियान्विति के काम को राज्य सरकारों से अपने हाथ में लेना का है ;

(ख) यदि हाँ, तो उनके नाम क्या हैं ; और